

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th February, 2021

No.HC.VII-05/2021/ **1188** /A. The District Judiciary at Charaideo will be inaugurated on 27th February, 2021 (Saturday) at **11-00 a.m.**

The following Officers, who are already transferred and posted in the District Judiciary at Charaideo, vide High Court's Notification No.HC.VII-05/2021/553/A & No.HC.VII-05/2021/586/A dated 03.02.2021, shall join at Charaideo in their respective posts on **27.02.2021 at 10.00 a.m. positively:-**

1. Shri Rockta Lal Das, District and Sessions Judge (designate), Charaideo
2. Shri Rajesh Kumar Todi, Chief Judicial Magistrate (designate), Charaideo

No.HC.VII-05/2021/ **1189** /A. The District Judiciary at Hojai will be inaugurated on 6th March, 2021 (Saturday) at **11-00 a.m.**

The following Officers, who are already transferred and posted in the District Judiciary at Hojai, vide High Court's Notification No.HC.VII-05/2021/550/A & No.HC.VII-05/2021/ 592/A dated 03.02.2021, shall join at Hojai in their respective posts on **06.03.2021 at 10.00 a.m. positively:-**

1. Shri Aditya Hazarika, District and Sessions Judge (designate), Hojai
2. Shri Shakti Sharma, Chief Judicial Magistrate (designate), Hojai

By Order,

Ad/- Gautam Baruah

REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2021/ **1190 – 1202** /A.

Dated 19.02.2021

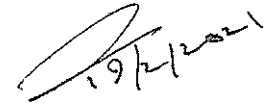
Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Nagaon/ Sivasagar for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. Shri Aditya Hazarika, Member, MACT, Goalpara (under order of transfer as District and Sessions Judge, Hojai) for information and necessary action.
6. Shri Rockta Lal Das, Presiding Officer, Industrial Tribunal, Silchar (under order of transfer as District and Sessions Judge, Charaideo) for information and necessary action.

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19/2/2021

7. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon (under order of transfer as Chief Judicial Magistrate, Charaideo) for information and necessary action.
8. Shir Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati (under order of transfer as Chief Judicial Magistrate, Hojai) for information and necessary action.
9. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Portfolio Judge for Nagaon District for favour of his Lordship's kind information.
10. The Private Secretary to Hon'ble Mr. Justice Prasanta Kumar Deka, Portfolio Judge for Sivasagar District for favour of his Lordship's kind information.
11. The Project Manager, Gauhati High Court, Guwahati, with a request to upload the Notification in Gauhati High Court Website.
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.



REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI